



e-mail: law-jk@nic.in
Fax: Jammu: 0191-2546753(Nov-April),
Fax:Srinagar: 0194-2506063(May-Oct.)

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Jammu, the 26th of February, 2019

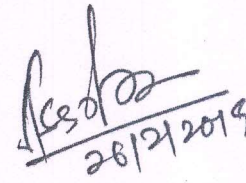
SRO 136 .- In exercise of the powers conferred by sub-section (1) of section 492 of the Code of Criminal Procedure, Samvat, 1989 and in continuation of notification SRO 129 dated 14-03-2018, the Government hereby extends the term of appointment of Smt. Surekha Bhat, Advocate as 3rd Additional Public Prosecutor for the Court of 3rd Additional District and Sessions Judge, Jammu for a further period of one year with effect from 13-03-2019.

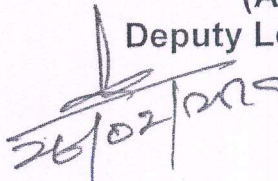
By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:26 -02-2019.

NO: LD(A) 93/29
Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Director General of Police, J&K, Jammu.
3. Principal Secretary to Government, Home Department.
4. Principal District and Sessions Judge, Jammu.
5. 3rd Additional District and Sessions Judge, Jammu.
6. Deputy Commissioner, Jammu.
7. Director Litigation, Jammu.
8. Sr. Superintendent of Police, Jammu.
9. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
10. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
11. Shri Surekha Bhat, 3rd Additional Public Prosecutor, Jammu.
12. Incharge Website, Department of L, J&PA.
13. SRO section, Department of LJ&PA (w. 7. s. c).
14. Concerned file.


26/02/2019
(Ashish Gupta)
Deputy Legal Remembrancer


26/02/2019